

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 14th May, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. RANJAN CHATTERJEE EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 12/2013 (M.A.No.635/14)	Pandit Hari Shankar Samadhiya Vs. Union of India & 7 Ors.	Mr. Sanjay Sharma, Adv Mr. R.K. Upadhyaya, Adv. Mr. Sachin K. Verma, Adv.& Mr. Ayush Dev Bajpai, Adv. for R-1,3,4,5,8 Mr. Sandeep singh Adv. for R-2 Ms. Parul Bhadoria , Adv. for R-6 for Mr. Purushaindra Kaura Mr. Vijay Shahani, Adv. R-7 Mr. Dharamveer Sharma Adv.	
2.	Original Application No. 339/2014 (M.A. No.637/14)	Surya Kumar Saboo Vs. M/s Shree Mishthan Bhandar & Ors.	Mr. Shrey Raj Saxena Adv. Mr. Pratap Mehta Adv.	
3.	Original Application No. 19/2014 (M.A.197/15)	Fly Ash Bricks Manufacture Welfare Society Vs. State of M.P. & 11 Ors.	Mr. Qasim Ali, Adv. Mr. Sanjev Mishra Adv. Mr. Sachin K. Verma, Adv For R-1 Ms. Parul Bhadoria Adv., Adv. for R-2 Mr. Purushaindra Kaura Adv. Mr. Om. S. Shrivatav Adv. for R-1 Mr. Mohd. Alauddin, Adv. for R-7 Mr. S.S. Chouhan, Mr. Ranjeet Dwivedi Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv.	
4.	Original Application No. 44/2013	Tribunal At Its Own Vs. Chairman M.P pollution Control Board & 4 Ors.	Mr. Shivendu Joshi, Adv. for R-1 Mr. A.K. Gupta, Adv. For R-2&5 Mr. Sachin K. Verma, Adv. For R-3&4 Mr. Ashwarya Sinha Adv. for R-6 Mr. Vivek Russia, Adv. for R-2 , 5. Mr. Yogesh Bhatnagar Adv. Mr. Om. S. Shrivatav Adv. Mr. Shreyraj Saxena, Adv.	
5.	Original Application No. 124/2014	Ajay Dubey Vs. State of Chhattisgarh & 3 Ors.	Mr. Rajesh Chand, Advocate Ms. Parul Bhadoria Adv. Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. S.S. Chouhan Adv. Mr. Siddhartha Singh Chouhan, Adv.	
6.	Original Application No. 01/2014	Akil Ahmed Vs. Union of India & 5 others	Mr. S.U. Baig, Adv. Mr. P.K. Kaurav, Advocate Mr. M.L. Jaiswal, Learned Sr. Advocate R-3 Mr. Kamlesh Dwivedi, R-4	

7.	Original Application No. 341 /2014 (M.A.No.264/2015)	Vijay Singh Vs. State of Rajasthan	Dr. M.S. Kachhawa Adv. Mr. Jaivardhan Singh, Adv.	
8.	Original Application No. 09/2015 (M.A.No.231/15)	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Om Shankar Shrivastav, Adv. Mr. Gayendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv	
9.	Original Application No. 318/2014 (CZ) (M.A.No.94/15) (M.A.No.241/15) (M.A.No.242/15)	Babulal Jajoo Vs. State of Rajasthan & 5 Ors.	Dr. M.S. Kachhawa Adv. Mr Rajesh Mootha Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No.21/2015 (W.P.No.6005/13) (PIL)	Ravindra Kumar Vs Stat of M.P. & Others	Mr. J.P. Mishra, Adv.	
11.	Original Application No. 22/2015 (W.P. No.7467/14) (PIL)	Balwan Singh Vs State of MP & Ors	Mr. Sanjay Sharma, Adv.	
12.	Original Application No. 07/2015 (CZ) (M.A. 149/2015) (M.A. 219/2015)	Jagannath Mane Vs. Union of India and Others	Mr. Shekhar Sharma Adv.	

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